



\$~260 to 262, 266 to 268, 270 to 295, 297 to 309, 311 to 323, 330, 331, 333 to 340 & 343 to 347

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 3323/2019
BAL BHARATI PUBLIC SCHOOL Petitioner

Versus
DIRECTORATE OF EDUCATION & ANR. Respondents

With

W.P.(C) 10804/2017, W.P.(C) 6419/2019, W.P.(C) 8231/2019,
W.P.(C) 11359/2017, W.P.(C) 8077/2018, W.P.(C) 9586/2021,
W.P.(C) 10313/2018, W.P.(C) 696/2019, W.P.(C) 1144/2019,
W.P.(C) 1464/2019, W.P.(C) 8073/2019, W.P.(C) 1488/2019,
W.P.(C) 2745/2019, W.P.(C) 3034/2019, W.P.(C) 3041/2019,
W.P.(C) 3847/2019, W.P.(C) 3848/2019, W.P.(C) 3853/2019,
W.P.(C) 3854/2019, W.P.(C) 3855/2019, W.P.(C) 3988/2019,
W.P.(C) 4010/2019, W.P.(C) 4168/2019, W.P.(C) 4178/2019,
W.P.(C) 4179/2019, W.P.(C) 4576/2019, W.P.(C) 4581/2019,
W.P.(C) 4623/2019, W.P.(C) 4636/2019, W.P.(C) 4659/2019,
W.P.(C) 4966/2019, W.P.(C) 5309/2019, W.P.(C) 5820/2019,
W.P.(C) 5858/2019, W.P.(C) 5868/2019, W.P.(C) 5870/2019,
W.P.(C) 5873/2019, W.P.(C) 5986/2019, W.P.(C) 6000/2019,
W.P.(C) 6020/2019, W.P.(C) 6156/2019, W.P.(C) 6161/2019,
W.P.(C) 6225/2019, W.P.(C) 6541/2019, W.P.(C) 6664/2019,
W.P.(C) 6670/2019, W.P.(C) 6673/2019, W.P.(C) 6684/2019,
W.P.(C) 6707/2019, W.P.(C) 7249/2019, W.P.(C) 7459/2019,
W.P.(C) 7724/2019, W.P.(C) 8462/2019, W.P.(C) 8559/2019,
W.P.(C) 9122/2019, W.P.(C) 9444/2019, W.P.(C) 9917/2019,
W.P.(C) 9923/2019, W.P.(C) 10129/2019, W.P.(C) 10130/2019,
W.P.(C) 10135/2019, W.P.(C) 10136/2019, W.P.(C) 10961/2019,
W.P.(C) 10962/2019, W.P.(C) 11557/2019, W.P.(C) 11595/2019,
W.P.(C) 11659/2019, W.P.(C) 12397/2019, W.P.(C) 89/2020,
W.P.(C) 1104/2020, W.P.(C) 1037/2020, W.P.(C) 2013/2020,
W.P.(C) 5986/2020, W.P.(C) 8243/2020, W.P.(C) 10255/2020,
W.P.(C) 14916/2021 & W.P.(C) 15086/2021



For Petitioners: Mr. Kamal Gupta, Mr. Sparsh Aggarwal and Ms. Paridhi Bist, Advocates.
Mr. Pramod Gupta, Ms. Himanshi and Ms. Sanya, Advocates.
Mr. Anurag Lakhotia and Mr. Udit Dwivedi, Advocates in Item 274, 320 & 322
Mr. Avi Singh, Mr. B.C. Pandey and Mr. Puneet Batra, Advocates in Item 330, 331, 333 & 335.
Mr. Sudesh Kumar Singh & Mr. Romy Chacko, Advocates in Item 268 & 334
Ms. Diya Kapur, Mr. Rahgav Kumar and Mr. Aditya Ladha, Advocates in Item 271.
Ms. Apoorva Pandey & Ms. Srishti Aggarwal, Advocates in Item 276.
Mr. Uday Bedi, Advocate in Item 281
Mr. Pranav Rishi and Mr. Anup Kumar Das, Advocates in Item 293 & 308
Mr. S.P. Malik & Mr. Akansh Singhal, Advocates in Item 301
Mr. Yashmeet Kaur, Advocate in Item 317
Mr. Vedanta Varma & Mr. Vibhor Kush, Advocates in Item 343
Ms. Kavita Jha, Mr. Himanshu Agarwal & Mr. Aditeya Bali, Advocates in Item 346 & 347

For Respondents: Mr. Gautam Narayan, ASC with Mr. Unmukt Gera, Advocate for GNCTD.
Mr. Santosh K. Tripathi, SC (Civil), GNCTD alongwith Mr. Arun Panwar Advocate in Item Nos. 260 to 347.
Mr. Divyam Nandrajog, Panel Counsel, GNCTD alongwith Mr. Mayank Kamra, Advocate for R-1 & 2 in Item 260
Mr. Yashmeet Kaur, Advocate for Respondent No. 1 in Item 264
Ms. Chand Chopra & Mr. Siddharth Shekhar, Advocates for Respondent No. 4 in Item 265
Mr. Satyakam, ASC alongwith Ms. Pallavi Singh,



Advocate in Item 277

Mr. Akhilesh Kumar Mishra, Advocate in Item 297

Mr. Satyakam, ASC alongwith Ms. Pallavi Singh, Advocate in Item 327

CORAM:
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER
09.01.2023

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1. Learned ASC appearing on behalf of Directorate of Education/respondent undertakes to file the written submissions alongwith relevant judgments to be relied upon.
2. List for hearing on 3rd February, 2023.

PURUSHAINDRA KUMAR KAURAV, J

JANUARY 9, 2023
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